

From:

Vishwa Nath ShuklaRegistrar (Administration),
High Court of Jharkhand,
Ranchi.

: Office – 0651-2481449

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File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____ /Apptt.

Dated: _____

To

1. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro
2. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla
3. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge-cum-Special Judge, A.C.B., Hazaribagh.
4. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur
5. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma
6. Mr. Saurav Kumar Gautam, Civil Judge (Sr.Div.)-cum-J.M., Daltonganj
7. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Dhanbad
8. Mr. Pradeep Kumar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad
9. Mr. Rajeev Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad
10. Mr. Mayank Tushar Topno, Secretary, DLSA, Dhanbad
11. Mr. Rajendra Prasad, Civil Judge (Sr. Div.)-cum-J.M., Garhwa
12. Ms. Kavitanjali Toppo, A. C.J.M.-cum-Civil Judge (Sr. Div.) – I, Giridih
13. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh
14. Ms. Avanika Gautam, Civil Judge (Sr.Div.)-cum-J.M., Jamshedpur.
15. Mr. Gautam Kumar, Secretary DLSA, Koderma
16. Mr. Shivam Chaurasia, Secretary DLSA, Latehar
17. Ms. Rupa Bandana Kiro, Secretary, DLSA, Pakur
18. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh
19. Ms. Mariam Hembrom, Secretary DLSA, Simdega
20. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porhat)
21. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court elected M.P./ M.L.A., Daltonganj
22. Ms. Samirah Khan, J.M.-cum-P.M.(J.J.B.), Daltonganj
23. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad
24. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa
25. Ms. Minakshi Verma, SDJM, Giridih
26. Mr. Raj Kalyan, Addl.Civil Judge (Jr. Div.)-cum-J.M., Godda
27. Mr. Mukti Bhagat, J.M.-cum-P.M.(J.J.B.), Godda
28. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M., Gumla
29. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr.Div.)-cum-Judge I/c, Jamshedpur (Ghatshila)
30. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti
31. Ms. Shivangi Priya, J.M.-cum-Judge in charge, Koderma
32. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr.Div.), Latehar
33. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Latehar.
34. Mr. Amit Gupta, J.M.-cum-P.M.(J.J.B.), Ranchi
35. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
36. Ms. Rupam Smriti Topno, SDJM, Ranchi
37. Mr. Sumit Kumar Verma, Judicial Magistrate, Sahebganj
38. Mr. Tushar Anand, S.D.J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Sahebganj

Sub:- Nomination for attending two days **Training Programme** namely “**Master Trainer Programme for New Master Trainers**” (ECT_3_2025) on 7th & 8th February, 2026 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **Training Programme** namely “**Master Trainer Programme for New Master Trainers**” (ECT_3_2025) on 7th & 8th February, 2026 at Judicial Academy Jharkhand, Ranchi.

You are, therefore, directed to attend the aforesaid training on the date as mentioned above and report at Judicial Academy Jharkhand for attending the aforesaid training at 9:30 A.M. for registration on the first day of the

training in proper dress. The arrangements for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of preceding day of the training till the evening of concluding day of the training.

Further, You are also directed to **attend the aforesaid training programme with your laptops installed with UBUNTU 24.04 version.**

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 389 /Apptt.

Dated, Ranchi, the 29/01/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 38/JAJ dated 15.01.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid Conference / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)